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NATIONAL COMPANY LAW TRIBUNAL  
CHENNAI BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 23/11/2016 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : CP/12/2016  
NAME OF THE PETITIONER(S) : Ram Kumaran Thangam  
NAME OF THE RESPONDENT(S) : Shri Panchami Cargoes Private Limited  
UNDER SECTION : 241/242

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

R. Prithviraj  
(for R. VENKATAVARADAN)

Counsel for  
R<sub>1</sub> - R<sub>3</sub>

E. SELVARAJ

Counsel for petitioner  
ORDER

for the  
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Counsel for the petitioner present. Counsel for respondent present. Counsel for petitioner has submitted detailed arguments for getting the petition admitted and prayed for granting interim prayers. At this juncture, counsel for the respondents appeared and opposed the grant of the interim prayer and submitted that time may be granted for submitting a short reply to the interim prayers in order to provide a fair opportunity of hearing. We admit the petition and grant time to the counsel for respondents for filing short reply to the interim prayers sought by the petitioners.

Put up on 29.11.2016 at 10.30 A.M.

(Ch. Md. Sharief Tariq)  
Member (Judicial)

(K. Anantha Padmanabha Swamy)  
Member (Judicial)